

- (v) Officers are being sent to Central Detection Training School at Chandigarh for training in scientific methods of investigation.
- (vi) Investigation of important cases are reviewed from time to time by the supervisory officers.

Utilization of Foreign Contributions

247. DR. SANJAYA SINH: Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Unstarred Question 3623 given in the Rajya Sabha on the 25th March, 1992 and state the specific purpose for which such foreign contributions have been received/utilised so far by each State/U.T. ?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): Information is being compiled.

राजस्थान सीमा पर तार लगाया जाना

248. श्री विश्वासराव रामराव पाटिल : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने राजस्थान सीमा पर घुसपैठ रोकने के लिए सीमा पर कंटीने तारों की बाड़ लगाने संबंधी कार्य आरम्भ कर दिया है ;

(ख) यदि हां, तो यह कार्य कब तक पूरा कर लिया जाएगा ;

(ग) क्या यह भी सच है कि कच्छ सीमा पर भी घुसपैठ हो रही ; और

(घ) यदि हां, तो सरकार वहां पर हो रही घुसपैठ को रोकने के लिए क्या कदम उठाने का विचार रखती है ?

संसदीय कार्य मंत्रालय में राज्य मंत्री और गृह मंत्रालय में राज्य मंत्री (श्री एम० एम० जैकब) :

(क) और (ख) जी हां, श्रीमान्। भारत सरकार ने घुसपैठ को रोकने के लिए राजस्थान सीमा के साथ-साथ कंटीनी तार लगाने का कार्य शुरु कर दिया है। सुरक्षा अवधारणाओं और

स्रोतों की उपलब्धता को ध्यान में रखते हुए बाड़ लगाने का कार्य चरणबद्ध ढंग से किए जाने की योजना बनाई गई है। इसके शीघ्र पूरा होने की संभावना है।

(ग) और (घ) कच्छ सीमा से घुसपैठ करने के कुछ मामले भारत सरकार के ध्यान में आए हैं और कुछ घुसपैठियों को पकड़ा गया है। घुसपैठ को रोकने के लिए सीमा पर तैनात सीमा सुरक्षा बल को सुदृढ़ करने के लिए अनेक उपाय किए गए हैं।

Abduction of Government Officials in Jammu & Kashmir

249. SHRI PRAMOD MAHAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of the Central and State Government Officers held captive by militants in Jammu & Kashmir during the last three years;

(b) the date of their abduction and release, if any, in each case; and

(c) the steps Government have taken to eliminate such incidents in future ?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (c) The information is awaited from the Government of Jammu and Kashmir.

Demand for Separate State of Uttaranchal

250. SHRI PRAMOD MAHAJAN: Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Unstarred Question 1014 given in the Rajya Sabha on the 4th March, 1992 and state:

(a) whether Government have received the details of the proposal for creation of a separate State of Uttaranchal which was sought from the Government of Uttar Pradesh; and